

CCPA No. 20/2010
[In OA No. 464/2005]
CCPA 20/2010

Date of order ~~11.08.2011~~ [09.08.2011]

Shri M.P. Dixit, Id. Counsel for the applicant.
Shri Mukundjee, Id. Counsel for the respondents.

11.08.2011

As prayed for by the learned counsel for the respondents, list it on

11.08.2011 under the same heading.

[Akhil Kumar Jain]
Member[A]

[Syed Md. Mahfooz Alam]
Member[J]

[Syed Md. Mahfooz Alam]
Member (J)

[Nareesh Gupta]
Member (A)

11/08/2011 Both sides are present.

l/c for the respnd. seeks submits that compliance of the order has already been made. He seeks a short adjournment.

Adj. to 09/09/2011.

Nareesh Gupta
(Nareesh Gupta)/M(A)

S.M.A.
(S.M.M. Alam)/M(J)

slg.

CCPA 20/2010
[Arising out of OA 464 of 2005]

09.09.2011

Shri S.K.Dixit, Id. Counsel for the petitioner.
Shri Mukundjee, Id. Counsel for the respondents.

On request of learned counsel for the respondents, list on
27.10.2011 under the same heading.

Narech

[Naresh Gupta]
Member (A)

Syed Md. Mahfooz Alam

[Syed Md. Mahfooz Alam]
Member (J)

pkl/

27/10/11

DIVISION BENCH NOT AVAILABLE.
ADJOURNED TO 8/12/11.....
UNDER SAME HEADING.

[Signature]
CO/REGISTRAR